

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------------|--|--|---------------------------------|
| 1 | 104139/2009 | GINNI DEVI GOEL Vs QUEST CAPITAL ADVISORY PVT LTD | DHRUVE LILADHAR AND CO NANDU PAWAR | RECORDING EVIDENCE |
| 2 | SUM SU 101090/2018 | Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions | Krupa R. Parekh | RECORDING EVIDENCE |
| 3 | 102501/2012 | KHIMCHAND P KOTHARI Vs SHAYMSUNDER BHANGAR AND 3 ORS | S K JAIN AND ASSOCIATES MS SUKESHI BHANDARI 1,2, AND 3 | FRAMING ISSUES |
| 4 | 109151/2000 | R C KEWALRAMANI Vs MEHFUZA Y PATRAWALA AND ORS | M S KUKREJA AND CO THAKKAR AND CO 7 | FRAMING ISSUES |
| 5 | 101597/2008 | Shaikh Mohammad Rahis Haytulla Vs Shakuntala Dhonde | S.S.Dube S.K. ALI-DEFT. | FOR TAKING STEPS |
| 6 | 103245/2013 | SANGITA T PAUL Vs JACOB EDWIN PAUL AND ORS | YASH ASS. | AFFIDAVIT OF SERVICE |
| 7 | 101476/2011 | CLARA FERNANDES Vs MRS NAYNA RAMESH SHAH | MS SHABANA F. SOTHE | CS FOR DISMISSAL |
| 8 | 108489/1993 | FULWANTIBAI CHHAGNRAJ RATHOD AND 6 ORS Vs M S M K ENTERPRISES AND 2 ORS | MEHTA AND GIRDHARLAL 1ST ASSTT TO COURT RECEIVER | REPLY |
| 9 | 102734/1995 | BHARAT S.DAVDA 4 ORS. Vs NARENDRA TANNA 7 ORS. | Subhash Bane MR.M.UNNIKRI SHNAN MR.J.P.THAKKA R. | COMPLIANCE |
| 10 | 107398/2006 | somai jhinu yadav Vs bhaggal jhinu yadav | H P PANDEY M P VASHI | COMPLIANCE |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|--|---|--------------------------------|
| 1 | 101371/2016 | Shri. Soharab Molahi Khan Vs 1.Aqila Rahimtullah Qureshi 2.Sohail R. Qureshi 3.Fuzail R. Qureshi 4.Shahida R. Qureshi | Ashutosh Shukla | RECORDING EVIDENCE P.H. |
| 2 | 104362/2009 | VIJAY VASANJi ADSANI AND 2 OTHERS Vs RAMBHAU D MALANKAR AND 2 ORS | V S KAPSE P J DAS 1 | ADMISSION DENIAL |
| 3 | 100049/2013 | RAMUBHAI FAKIRBHAI NAIK Vs RAJESH R. NAIK AND ANR | M.S. KUDU AND S. MASKE | DRAFT ISSUES |
| 4 | 102500/2012 | KHIMCHAND P KOTHARI Vs CHANDULAL SHYAMSUNDER AND ORS | S.K.JAIN AND ASSOCIATES | DRAFT ISSUES |
| 5 | 101677/2016 | 1.Bhimabai Vilas Adsule 2.Jyoti Ganesh Shinde 3.Rupali Ritesh Tambe 4.Dipali Atul Kamble Vs 1.Sundar Ramesh Adsule 2.Jyoti Sundar Nanaware 3.Nana Ramesh Adsule 4.Swati Manoj Shinde | B.S.Gaikwad | COMPLIANCE |
| 6 | 107514/2004 | LALIT DSOUZA Vs SUNDER SHETTY | M S HARIANI AND CO V N BANGERA | COMPLIANCE |
| 7 | 108122/2002 | GANESH R PATIL Vs ENBICI PROPERTIES P LTD AND ORS | GANESH Y MIRASHIGAONKAR YUWRAJ D PATIL 9 | FOR TAKING STEPS |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|-----------------|---|---|---|
| 1 | 100870/2015 | 1.Jamatul Muslimeen Jam-- -Masjid and Kabrastan Trust 2.Mr. Haji Abdul Khalique 3.Mr. Sayed Amir Jan Vs 1.Mr.Abdul Rehman Abdul Kader Shaikh 2.Mr. Shamshuddin Hassan Koya 3.Mr.Amin Nawab Khan and ors | Rajesh Singh and Associates | HEARING ON PRELIMINARY ISSUE |
| 2 | 101006/2016 | 1a. Mr. Homi P. Ghandhy 1b. Mrs. Ruby Zubeen Nallaseth Vs 1.Take Away Hospitality Private Ltd. 2.Mr. VirafL. Patel 3.Mr. Darshan Doshi 4.Mr. Nisarg Doshi | Deven Dwarkadas and Partners | FRAMING ISSUES |
| 3 | 102658/2016 | Mrs. Krishnakanta Harichand Batra alias Ms. Krishnakanta K. Sachdev Vs 1.Mr. Vivek S/o. Gurdayal Sachdev 2.Dr. Radhakrishna Teachers CHS 3.M/s. Vibrant Properties | Pradeep J. Ramchandani | FRAMING ISSUES |
| 4 | 100751/2013 | TANAJI M SAWANT Vs GANPAT GYANDEV | MASOOM H. SYED | SERVICE |
| 5 | 103592/2010 | GANGABAI B KENI AND 18 ORS Vs ANMOL ENTERPRISES | M AND S LEGAL VENTURES | COMPLIANCE |
| 6 | 107403/2004 | PANDURAN P GAIKAR Vs RAMCHANDRA P GAIKAR AND ORS | S B PRABHAVALK AR DHURU AND CO 10 | COMPLIANCE |
| 7 | 108291/1995 | SMT JAYA RAMNIKLAL DHILL AND ORS Vs MADHUSUDAN NENSHI CHANDA-RANA | M P VASHI AND ASSO 2ND COURT RECEIVER | COMPLIANCE |
| 8 | 107718/1976 | Dr. Smt Sadguna Chimanlal Shah Anr vs. New SAgar Darshan Co- | ---- | REPORT OF COMMISSIONER/COU RT RECEIVER |

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020**

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|------------------------------------|--|---|---------------------------------|
| 1 | 105829/2007 | SHRI GANGU LALCHAND GAJARIA AND 4 ORS Vs SMT RATANBEN KANJI WADHIA AND 3 ORS | R B WADHWANI VASANT BHANAGE AND KUNAL BHANAGE 1 AND 4 | ARGUMENTS |
| 2 | MISC APPLICATION 100090/2018 | Dr. (Mrs. Hemlata Arun Deshmukh) in Suit No.9285 of 99 Vs Mr. V.R. Patil and Ors. | Asif Ibrahim Shaikh | ARGUMENTS |
| 3 | 101466/2013 | SANJAY RAJARAM GUDEKAR AND ORS Vs GANGARAM BALKRISHNA GUDEKAR | R B PATIL | RECORDING EVIDENCE |
| 4 | 101898/2016 | Sakharam Sitaram Govekar Vs 1.Kashibai Sitaram Govekar 2.Shridhar Sitaram Govekar 3.Santosh Shridhar Govekar | M/s. V.R. Tripathi and Asso. | RECORDING EVIDENCE |
| 5 | 103354/2010 | DINANATH B SAWANT Vs SUDHIR G DADARKAR AND ANR | P S CHAVAN RAJESH N KACHARE 1 | FOR TAKING STEPS |
| 6 | 107427/1980 | M S WANDREKAR ENTERPRISES Vs M S DAYAVASTA AND CO AND ORS | ROOP M VASUDEO R S CHAMPAWAT 2 F I TO 2 F III, U OBJ | SERVICE |
| 7 | 101503/2012 | SUREMDRA S-O HARELAL SANGANERIA AND ORS Vs PRAYAS S.O SURENDRA SANYANERIA AND ANR | ASHOK M SARAOGI | AFFIDAVIT OF SERVICE |

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| 8 | 108361/1988 | DATTAKUMAR PARSHURAM ACHARYA OTHERS. Vs SHRI.BALMUKUND PARSHURAM ACHARYA OTHERS. | SHRI.K.K.JADH AV RAVINDRA HAZARI | REPORT OF COMMISSIONER/COURT RECEIVER |
| 9 | 103217/2008 | MADHUKAR VASUDEO KANADE AND 3 ORS Vs BONAVENTURE ANTHONY CREADO AND 19 ORS | RAJENDRA R MISHRA RANCHODDAS AND CO DEF 12 | COMPLIANCE |
| 10 | 103533/2013 | SMT. GULABDEVI JAYANTI PRASAD Vs JAYANTIPRASAD SHADATRAM SANTOSHI AND ORS | MR. A.M. SARAOGI | DRAFT ISSUES |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

| Sr. No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|---------------|--------------------------------------|---|---|-------------------------------|
| 1 | 103393/2011 | P S LAXMI KUTTY AMMA NAIR Vs INDIAN PHARMCEUTICALS ASSOCIATION AND 3 ORS | SUNIL R RAWAL AND RAVI TALREJA SHASHIPAL SHANKAR 3 | RECORDING EVIDENCE |
| 2 | 104108/2008 | SHARDABEN WD O HIRALAL JAISWAL Vs ROHIT HIRALAL JAISWAL AND 4 ORS | UDAYA SANKAR SAMUDRALA NARAYANAN AND NARAYANAN 2 TO 4 | RECORDING EVIDENCE |
| 3 | 104788/2011 | MUKALEL A SEBASTIAN AND 2 ORS Vs RUSHI CONSTRUCTION CO AND ANIL SHAH | EVENTA A GONSALVES JHANGIANI, NARULA AND ASSOCIATES | FRAMING ISSUES |
| 4 | 101884/2016 | M/s. Uleca Textiles Vs M/s. B.V. Lasure Cloth Centre | Satish J. Agarwal | SERVICE |
| 5 | 103118/2018 | Ms. Vijaya Meghasham Tendolkar Vs Shriram Meghasham Tendolkar | Anand Jayaram Shinde | SERVICE |
| 6 | SUMMARY CIVIL SUIT 101441/2018 | Mr. Kantilal Bastimal Jodhavat Vs Mr. Laxman Janardan Zarpakar | Mr. Balbheem Patil | SERVICE |
| 7 | 105110/2004 | BEHRAM RUSTOM SETHNA ANR. Vs DEEPAK MEHTA ANR. | D.P.CHACHA B.H. Vyas | FOR APPERANCE |
| 8 | 103634/2010 | SHAREKHAN LTD Vs MANMOHAN MEHRA | RAJESH DESAI PUROHIT AND | COMPLIANCE |
| 9 | 101272/2012 | SMT. CHANDRIKA RAKESH PANDEY Vs SMT. GIRAJADEVI SITARAM UPADHYAYA AND ORS | MR.SHAILESH U. SHUKLA | COMPLIANCE |
| 10 | 103419/2014 | 1.Mr. Sajid Usman Mansoori 2.Mrs. Alifia Sarfaraj Mansoori Vs 1.Mrs. Shirin Abdul Hussain 2.Miss Shahnaz Abdul Hussain | Khan Javed Akhtar | COMPLIANCE |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-11-2020

| Sr.No | Suit No. | Name of Parties | Name of Advocate | Purpose |
|--------------|-----------------|--|---|----------------------------|
| 1 | 100615/2020 | Mrs. Aarti Ashok Kappor Vs Neeta R. Vasudeo | V. R. Gupta and Associates | REJECTION OF PLAINT |
| 2 | 102744/2012 | DHARMISHTA BHARAT BHATIA Vs MIHIR NITIN KAPADIA AND ANR | BALI ASSOCIATES R A K NAJAM-E-SANI 2 | DISMISSAL |
| 3 | 103663/2010 | ABDUL NASIR S O ABDUL WAJID QURAYSH AND ANR Vs SULEMAN FIROZ KHAN SINCE DECEASED THROUGH THE ADM GENERAL | RITA BHATIA MS VIJAYA K ROMAN, Mr. S. K. Nair Deft. No. 2 | DISMISSAL |
| 4 | 103995/2010 | RAPID IN-EX-CI SERVICES PVT LTD AND ANR Vs RAM ASARE BABURAM VISHWAKARMA AND ANR | M/S. LEX CONSEILLER R R SHARMA | RECORDING EVIDENCE |
| 5 | 104005/2010 | RAPID EN-EX-CI SERVICES PVT LTD AND ANR Vs RAM ASARE BABURAM VISHWAKARMA AND ANR | M/S. LEX CONSEILLER R R SHARMA | RECORDING EVIDENCE |
| 6 | 105249/1993 | Prem T. Budhrani Vs 1. The Associated CHS.Ltd. and Anr. | M.V. Holamagi | WRITTEN STATEMENT |
| 7 | 102761/2012 | INDUMATI RAMU PATIL Vs SUCHITA S PATIL AND 10 ORS | SEEMA SARNAIK AND AMEYA TAMHANE SHRI PRAKASH G LAD | COMPLIANCE |